

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.232/2000 IN
O.A.1704/99

New Delhi, this the 11th day of September, 2000.

Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J)
Hon'ble Mr. S.A.T.Rizvi, M (A)

Sh. K.D.Maiti, S/O Sh. B.B.Maiti, Age
about 42 years, R/O B-57, Manavasthali
Apartments, 6, Vasundhara Enclave,
Delhi-96.

.....Petitioner.
(By Advocate: Sh. Arun Kumar, proxy counsel for
Sh. R.N.Singh)

VERSUS

Sh. K.V.Irniraya, Secretary, Deptt. of
Statistics and Programme Implementation,
Ministry of Planning, Govt. of India,
Sardar Patel Bhawan, Sansad Marg, New
Delhi-1.

.....Respondents.
(By Advocate: Sh. H.K.Gangwani)

ORDER (ORAL)

By Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J):

Proxy counsel for the applicant submits that the
orders passed by the Tribunal in OA has been complied
with by the respondents.

C.P. is, therefore, closed as the order has
already been complied with. No costs.

Notice issued to the respondents is discharged.

2
(S.A.T.Rizvi)
Member (A)

Ombygitalandy
(V.Rajagopala Reddy)
V.C. (J)

/sunil/